MANIPUR GAZETTE

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No. 118 **Imphal, Wednesday September 17, 2025** **(Bhadra 26, 1947)**

GOVERNMENT OF MANIPUR
SECRETARIAT: FINANCE DEPARTMENT
(EXPENDITURE SECTION)

NOTIFICATION NO. 12/2025 - STATE TAX (RATE)

Imphal, the 17th September, 2025

No. TAX/4(53)/GST-NOTN/2016:— In exercise of the powers conferred by sub-section (1) of section 11 of the Manipur Goods and Services Tax Act, 2017 (3 of 2017), the State Government, on being satisfied that it is necessary in the public interest so to do, on the recommendations of the Council, hereby makes the following further amendments in the notification of the Government of Manipur, Secretariat: Finance Department (Expenditure Section), No. 8/2018- State Tax (Rate), dated the 25th January, 2018, published in the Manipur Gazette, Extraordinary, *vide* number 588, dated the 9th February, 2018, namely: —

In the said notification, for the words, brackets, and figures "Schedule IV of Notification No. 1/2017-State Tax (Rate)", the following shall be substituted, namely: — "Schedule II or Schedule III of Notification No. 09/2025 - State Tax (Rate)".

2. This notification shall come into force on the 22nd day of September, 2025.

N. ASHOK KUMAR,
Commissioner (Finance),
Government of Manipur.

Note: The principal notification No. 8/2018-State Tax (Rate), dated the 25th January, 2018, was published in the Manipur Gazette, Extraordinary, *vide* number 588, dated the 9th February, 2018 and last amended vide Notification No. 04/2025-State Tax (Rate), dated the 20th January, 2025, published in the Manipur Gazette, Extraordinary, *vide* number 322, dated the 20th January, 2025.

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Digitally signed by
Thingbaijam Binodkumar Singh
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